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Title: Secretary-General reported a message received from Rajya Sabha that Rajya Sabha agreed without any amendment to the Insurance Laws (Amendment) Bill, 2015 passed by the Lok Sabha on the 12th March, 2015.

SECRETARY-GENERAL: Madam, I have to report a message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 12th March, 2015 agreed without any amendment to the Insurance Laws (Amendment) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 4th March, 2015."

12.03 1/2 hrs.

BUSINESS ADVISORY COMMITTEE

14th Report